GOVERNMENT OF INDIA HEAVY INDUSTRIES AND PUBLIC ENTERPRISES LOK SABHA

UNSTARRED QUESTION NO:3250
ANSWERED ON:17.03.2015
APPOINTMENT ON COMPASSIONATE GIOUNDS IN CCI
Sigriwal Shri Janardan Singh

Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) the details of appointment on compassionate grounds in the Cement Corporation of India (CCI) during each of the last three years and the current year;
- (b) whether a large number of applications for appointment on compassionate grounds are pending for a long time with the CCI;
- (c) if so, the details thereof along with the criteria fixed for these appointments; and
- (d) the steps taken/proposed to be taken by the Government to address the issue and the time by which the pending appointments are likely to be made?

Answer

MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI G.M. SIDDESHWARA)

- (a): Mrs. Renu Saxena, Assistant was appointed on compassionate grounds in CCI during 2011-12. No appointment on compassionate grounds has been made in CCI during 2012-13, 2013-14 and 2014-15.
- (b): Nine applications are pending as on date for appointment on compassionate grounds, as available in corporate personnel Department of CCI.
- (c) and (d): The details of pending applications as on date for appointment on compassionate grounds in CCI is as under:-

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S. Name of Employee DaTE of Relationship
No. Applicant Name Application with the
Employee
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1. Shri Anoop Lt. Jagdish 28.07.2006 Son
Kumar Singh
2. Mrs. Dati Bai Lt. Kanha- 26.08.2006 Wife
  iyalal Sharma
3. Mrs. K. Savitri Lt. K. Ravinder 27.05.2007 Wife
4. Mrs. Sharda Lt. Bideshi 01.09.2011 Wife
Devi Kr. Thakur
5. Mrs. Chimra Lt. Jaswant 01.02.2012 Wife
Devi Singh Rawat
6. Mrs. Ramrati Lt. Ajit 09.10.2013 Wife
Devi Kr. Singh
7 Mrs. Sweta Lt. Pratap 07.01.2014 Wife
Singh Vinay
8. Mrs. Bina Devi Lt. Kanchid 09.12.2014 Wife
  Kumar
9. Shri Arshad Lt. Sheikh
Ayoob Siddique Ayub Hussain
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Cement Corporation of India Limited (CCI) is a sick BiFR referred company, lt has got 3 operating units and 7 non-operating units. As per the revival scheme approved by the BIFR/Govt., 6 of its non-operating units have been closed and 3 operating units are under modernisation. In view of the manpower requirement for 3 operating units/corporate office, the sanctioned strength is to be determined on the basis of finalisation of the manpower study undertaken by the Administrative Staff College of India, Hyderabad. Filling in the vacancies on compassionate giounds depends upon

finalised sanctioned strength.